

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 119 of 2015**

**Dated: 18<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**BMM Ispat Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

**ORDER**

List the matter for further hearing on **23.01.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*